

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(13)


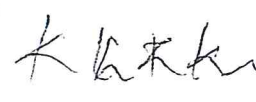
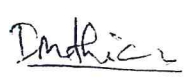
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/191/2016
NAME OF THE PETITIONER(S) : Emirates Trading Agency LLC
NAME OF THE RESPONDENT(S) : M/s ETA engineering Ltd
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	S. ARAVINDAN	Counsel for Petitioner	
2.	K. Howtham Kumar	Counsel for Respondents 2-4	
3.	Indhira		
	For Sri Chava Ranganath	<u>ORDER</u> Counsel for R 7, 8	

Counsel for Petitioner present. Counsels for R1, R2 to R4, R7 and R8 are present.
They prayed for time to submit arguments in relation to IA/123/2017. Put up on
09.01.2018 at 10.30 A.M.

ghk

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MEMBER (JUDICIAL)